

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-314/1993/1347/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Mahendra Kalita,
Special Judge, CBI, Assam
Additional Court No.III,
Chandmari, Guwahati-03.

Dated Guwahati, the 3rd March, 2020

Sub:- Station leave.

Ref:- Your letter No. SPL/CBI-3/35/CL(O)/118/E dated 27.02.2020

Sir,

With reference to the above, I am directed to inform you that, your prayer for station leave permission, with your official vehicle, at your own cost, on 01.03.2020, has been granted.

The Special Judge, CBI, Assam, Guwahati; in his absence, Special Judge, CBI, Assam, Addl. Court No. I, Guwahati; in his absence Special Judge, CBI, Assam, Addl. Court No. II, Guwahati shall remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

1351
Memo NO.HC.VII-314/93/1348-A, dated 3.3.2020

Copy to:

1. The Special Judge, CBI, Assam, Guwahati .
2. The Special Judge, CBI, Addl. Court No. I, Chandmari, Guwahati.
3. The Special Judge, CBI, Addl. Court No. II, Chandmari, Guwahati.
4. ✓ The Systems Analyst, Gauhati High Court.

03/3/2020
JT. REGISTRAR (VIGILANCE)
Rder